

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &
J.M.F.C., DEVANAHALLI, Cause List - Dated 25-06-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 430/19	Raja V/s Narayanaswamy
2.	O.S. 421/15	Lakshmipathi V/s Chikkanna
3.	O.S. 373/20	Narasamma V/s Kadriyappa
4.	O.S. 280/17	Subbaiah V/s Narayana
5.	O.S. 1500/06	Venkatesh Murthy V/s Ammakka
6.	O.S. 480/17	Ramakrishnappa V/s Maheshappa
7.	O.S. 38/08	Chikkamuniyappa V/s Muniyappa
8.	O.S. 1618/06	Kempamma V/s Ammayamma
9.	O.S. 1135/06	Lakshamma V/s Peddakka
10.	O.S. 137/16	Ansuyamma V/s Muniyamma
AFTERNOON SESSION		
11.	O.S. 282/08	Manjamma V/s Ashwathappa
12.	O.S. 143/10	Jayamma V/s Nanjappa
13.	O.S. 1380/06	Doddamunishamappa V/s Sampangappa
14.	O.S. 524/17	Shaheen Taj V/s Narayanaswamy
New Suits		
15.	O.S. 412/20	Papaiah V/s Kempanna
16.	O.S. 414/20	Nandini V/s Narayanappa
17.	O.S. 416/20	Venkatesh V/s Manjunatha
18.	O.S. 418/20	Savithramma V/s Anjinappa
19.	O.S. 420/20	Madhu V/s Munichikkamma
20.	O.S. 422/20	Dena Bank Now Bank of Baroda V/s Khalil Khan

(RAJASHEKAR)
II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.